

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 20th September, 2024.

No.HC.VII-95/2016/9477/A. In supersession of earlier notifications regarding entitlement of vacations by the Judicial Officers of Assam, the Hon'ble Gauhati High Court has been pleased to notify the entitlement of vacations in the following manner:

- (a) The District & Sessions Judges are entitled to avail the Long Vacation (Puja Vacation) and Winter Vacation for the whole period.
- (b) The Principal Judges of Family Courts, Counselors of Family Courts are entitled to avail half of the Long Vacation (Puja Vacation) and Winter Vacation (on roster duty basis).
- (c) The Additional District & Sessions Judges, Civil Judges (Sr. Div) and Civil Judges (Jr. Div) (irrespective of whether doing criminal works or not) are entitled to avail half of the Long Vacation (Puja Vacation) and Winter Vacation (on roster duty basis).

The Presiding Officers of other Courts/Tribunals are not entitled to avail vacation except notified holidays.

By Order,
Sd/- C.B. Gogoi
REGISTRAR (VIGILANCE)

Memo No.HC.VII-95/2016/9478-9485/A

Dated 20.09.2024.

Copy to:

1. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A& E), Assam.
3. The District & Sessions Judge (all)/ P.O, STAT & Member, MACT/Principal Judge, Family Court/Special Judge, Assam/ Special Judge, CBI & NIA Court /Special Judge, CBI Additional Court/ Presiding Officer, Industrial Tribunal/Judge, Designated Court/Presiding Officer, Labour Court.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Private Secretary to Hon'ble Mr./Mrs. Justice
....., Gauhati High Court, Guwahati.
6. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
7. The Deputy Director, Printing & Stationery, Assam Govt. Press Bamunimaidan, Guwahati for publication of the Gazette.
8. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI